

Loan Taken By States For Rural Development Programme

7574. SHRI A. C. Das : Will the Minister of FINANCE be pleased to state:

(a) the name of the States who have taken loans from LEAD Banks for the rural development programme ;

(b) the various rural development programmes implemented by these States in utilising the LEAD Banks loans in last three years ;

(c) the amount of loan taken by those States from LEAD Banks for implementing rural development programme ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Under the beneficiary oriented rural development programmes, banks provide credit support to viable ventures of families identified by the State Government agencies. Integrated Rural Development Programme (IRDP) is the main development programme directed towards the rural poor, being implemented in all development blocks of the country, under which capital subsidy to identified beneficiaries for viable ventures is supplemented by bank credit from commercial and cooperative banks. Data on bank credit given under the IRDP in all the states are given below :—

Years	No. of families assisted	Term credit mobilise
1080-81	27.83 lakhs	236.63 crores
1981-82	28.29 lakhs	484.65 crores
1982-83 (upto Dec.)	15.02 lakhs	285.15 crores

STATEMENT CORRECTING REPLY TO USQ. NO. 2204 DT. 4-3-1983 RE. INCOME TAX ARREARS IN BIHAR

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : While typing reply to the Lok Sabha Unstarred Question No. 2204 answered on the 4th March, 1983 a small typographical error has crept in.

2. The sentence "The names of the taxpayers assessed in the charges of Commissioners of Income-tax located in Bihar, against each of whom such demands were outstanding on 30.9.1982" occurring therein may kindly be read as "The names of the taxpayers assessed in the charges of Commissioners of Income-tax located in Bihar, against each of whom such demands were outstanding on 31.12.1983".

3. This error is regretted.

STATEMENT CORRECTING REPLY TO USQ NO. 5420 DT. 13-8-1982 RE. ANNUAL EXPENDITURE ON N.C.C.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : In para 5 of the statement, referred to in reply to Unstarred Question No, 5420, answered on the 13th August 1982, the following corrections may be made :

(a) The existing table under the heading :—

"(i) JUNIOR DIVISION BOYS :—" may be substituted by the table, given below :

Year	Enrolled Strength	A-I Certificate		A-II Certificate	
		Appeared	Qualified	Appeared	Qualified
1978-79	5,83,687	1,78,555	1,44,268	80,386	67,730
1979-80	5,87,414	1,88,803	1,51,969	80,770	66,449
1980-81	5,87,698	1,95,089	1,60,205	89,028	66,415

(b) The existing table under the heading "(iii) SENIOR DIVISION BOYS : " may be substituted by the following table :—

Year	Enrolled Strength	B-Certificate		C-Certificate	
		Appeared	Qualified	Appeared	Qualified
1978-79	3,05,228	40,598	30,202	11,964	8,286
1979-80	3,07,255	43,422	31,606	11,736	8,127
1980-81	3,08,835	44,193	33,259	12,739	8,507

2. The error came to notice only recently and necessary action to correct the answer was initiated as soon as the error came to notice.

12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : Sir, I want to draw your attention to a very important thing,

PROF. K. K. TEWARY (Buxar) : Sir, I would like to draw your attention...

(Interruptions)

Mr. DEPUTY SPEAKER : Hon. Members, I will call one from this side and one from the other side. Please sit down.

Now, Shri Tewary. Then, Shri Chakraborty, only one minute.

PROF. K. K. TEWARY : Why only one minute ? I want two minutes.

Mr. DEPUTY-SPEAKER : No. I will give you only half-a-minute.

(Interruptions)

Mr. DEPUTY SPEAKER : All of you sit down. I know the names of the Hon. Members who are rising. Every day you are raising matters. I will call them one by one.

PROF. K. K. TEWARY : My privilege motion against Prof. Dandavate is pending. He has deliberately misled the House.

Mr. DEPUTY SPEAKER : Your privilege motion is under consideration. No discussion on that.

PROF. MADHU DANDAVATE (Rajapur) : On a point of clarification, I shall help him. I have already sent my comments on the motion. I am supporting that it should be expedited. I have sent my comments.

Mr. DEPUTY SPEAKER : I don't need your support. I know the rules.

SHRI SATYASADHAN CHAKRABORTY : I draw the attention of the Hon. Ministers—many of the Cabinet Ministers are also here—to the news item which has appeared in today's INDIAN EXPRESS. A plane landed at Delhi airport which was not permitted to land. But it landed. Two American pilots went out of the airport. On 4th April it landed and the plane left Delhi Airport on 7th April.

Mr. DEPUTY SPEAKER : Have you given any adjournment motion ?

SHRI SATYASADHAN CHAKRABORTY : Try to understand, how it happened.

Mr. DEPUTY SPEAKER : How can I give a reply like that ? Some of the Hon. Members raise some points. If they have given any adjournment motion or anything like that, we can give reply. What reply do you want me to give on this ? You have not given any notice. It is all right you have mentioned it.

SHRI SATYASADHAN CHAKRABORTY : It involves the security of the country, a plane can land and lift itself without the authority of the Government.

PROF. MADHU DANDAVATE : The Hon. Speaker has already announced in this House that my privilege notice against the Home Minister regarding Shri Ghani Khan Choudhary's speech is under consideration. I would like the matter to be expedited.

Mr. DEPUTY SPEAKER : It is receiving all attention.

SHRI RAJESH PILOT (Bharatpur) : With regard to the law and order situation in Tripura, one MLA has been killed and the situation is deteriorating, day by day. I had given notice on this subject.

Mr. DEPUTY-SPEAKER : Law and order is a State subject.

SHRI RAJESH PILOT : One MLA has been killed. We are people responsible to the nation. Can we tell the people it is a State subject ? How can you say that it is a State subject ?

Mr. DEPUTY SPEAKER : Have you given any Call Attention or any other motion ? It has already been raised in the House during the debate on the demands of the Home Ministry. You can give a Call Attention.

श्री बी०डी० सिंह (फूलपुर) : उपाध्यक्ष महोदय, पंजाब के हालात दिन-ब-दिन बदतर होते जा रहे हैं। अभी तीन-चार दिन पहले...

Mr. DEPUTY SPEAKER : We are discussing Punjab situation every day. Have you given any adjournment motion ?

श्री बी०डी० सिंह : अध्यक्ष महोदय मेरी बात सुनिये। तीन-चार दिन पहले इसी हाउस में चिन्ता व्यक्त की गई थी।

(व्यवधान)

Mr. DEPUTY SPEAKER : With regard to Punjab, this has been raised umpteen number of times in the House and the Hon. Speaker has already observed in the House that it would be considered. Why are you raising it every day ? I do not understand. If there is any other important problem, you can raise it. Raising the same thing every day, makes the discussion of the problems also very much stale in the House. Everybody is raising the same issue like Punjab or Assam etc. every day.

(Interruptions)

राकेश कुमार सिंह (फिरोजाबाद) : माननीय उपाध्यक्ष जी, संसदीय कार्य मंत्री को कहा गया है कि इसके बारे में गृहमंत्री को....(व्यवधान)

Mr. DEPUTY SPEAKER : I am calling Mr. Mohanty. I can hear only one Hon. Member. More than one, how can I hear ? I cannot hear. Mr. Mohanty.

(Interruptions**)

Mr. DEPUTY SPEAKER : Please do not record.

(Interruptions**)

Mr. DEPUTY SPEAKER : I am calling the Members one by one. I have called Mr. Mohanty. Should you not allow him to speak ?

SHRI BRAJAMOHAN MOHANTY (Puri): I have given notice of a Calling Attention Motion regarding despatch of missiles and other ammunitions to Bangkok by the USA. A localised conflict is being internationalised.

Mr. DEPUTY SPEAKER : You can discuss this with the Speaker in his Chamber. Please meet the Speaker in his Chamber and discuss with him. We do not give our decision with regard to Calling Attention Motions in the House.

श्री बी० डी० सिंह : उपाध्यक्ष जी, कल चौधरी चरण सिंह जी को खालिस्तान के समर्थकों और कुछ नौजवानों ने अमृतसर से धमकी भरे पत्र भेजे हैं। उनकी जान को खतरा है। आप गृह मंत्री को डायरेक्ट करें कि वह इस बात की जांच करे कि ऐसे पत्र कौन लोग भेज रहे हैं और उनसे यह जाने कि वह उनकी सुरक्षा के लिए क्या व्यवस्था कर रहे हैं। (व्यवधान)

Mr. DEPUTY SPEAKER : It has been observed by the Speaker. I was also in the House. (*Interruptions*) You have said something. Should you not listen to me? If you do not listen to what the Chair says, what is the purpose of your raising it? Your letters have been forwarded. The Speaker has announced that your letters have already been forwarded to the Home Minister. We will again do it in view of what you have said just now. I am speaking. You must sit down. You do not want any reply? I know, you do not want any reply. I will forward your letter again today to the Home Minister.

Mr. HALDER,

SHRI KRISHNA CHANDRA HALDER (Durgapur) : I am drawing, through you, the attention of the Government to the fact that news has appeared today in the INDIAN EXPRESS and some other papers that the Akali leaders have expressed their readiness to discuss, if they get the invitation from the Government within this evening. On 17th they will start their agitation which may have disastrous consequence...

Mr. DEPUTY SPEAKER : I have heard you very patiently. Mr. Paswan.

SHRI KRISHNA CHANDRA HALDER : High-powered negotiations should be held to resolve the situation.

श्री राम विलास पासवान (हाजीपुर) : सर, यह खुशी की बात है कि आज आप चेअर पर हैं। आपको भी मालूम है कि पूरे तमिलनाडु में पानी की किल्लत पड़ी हुई है। वहाँ पानी की ऐसी स्थिति बनी हुई है कि रेलवे के द्वारा छोटे-मोटे टंकर भेजे जाने के बाद भी पानी की समस्या हल नहीं हुई है।

Mr. DEPUTY SPEAKER : It has been mentioned already. I think you are mentioning it because I am in the Chair.

SHRI RAM VILAS PASWAN : Your constituency is also affected.

मैं आपसे यह जानना चाहता हूँ कि वहाँ पानी की समस्या को हल करने के लिए सरकार ने क्या कार्यवाही की है? इसके सम्बन्ध में सरकार जानकारी दे।

I have given notice of an Adjournment Motion regarding this. There is water scarcity throughout Tamil Nadu. You belong to that state. You are a representative from that State.

Mr. DEPUTY SPEAKER : Consent is withheld. You have my sympathies for the demand you have made.

PROF. MADHU DANDAVATE : Tell him, "You will have neither consent nor water."

SHRI HARIKESH BAHADUR (Gorakhpur) : I have given an Adjournment Motion on the mysterious landing of a U. S. plane in our country. The Hon. Minister is here. He can say something on this.

Mr. DEPUTY SPEAKER : Consent is withheld. You have made a mention. That is all right.

SHRI HARIKESH BAHADUR : Sir you say 'consent withheld'

Mr. DEPUTY SPEAKER : If you so wish, I will say 'consent withheld but with regret'

Mr. KASHYAP.

SHRI HARIKESH BAHADUR :
Now the Civil Aviation Minister is here,
Sir. He can say about the landing of that
plane.

Mr. DEPUTY SPEAKER : Mr.
BAHUGUNA.

I have allowed your Sishya. I should
allow the Guru also. Of course, I should
have allowed you earlier.

SHRI H. N. BAHUGUNA (Garhwal)
I am grateful to you.

Sir, in Rajasthan a dangerous situa-
tion has been in existence for some time
past, in the district of Bundhi. The Fi-
nance Minister of Rajasthan who comes
from Bundhi as also the Chief Minister
are well aware of the communal tension
prevailing there in which hordes of
people go and attack people and there is
a lot of bloodshed and a number of
people have been hospitalised. Nobody is
bothered. I want...

PROF. K. K. TEWARY : It is a
State subject.

SHRI H. N. BAHUGUNA : It is
question of protection of minorities.

Mr. DEPUTY SPEAKER : It is a State
subject. The State Government would de-
finitely take care of it.

श्री जयपाल सिंह कश्यप (आंबला) :
उपाध्यक्ष महोदय, मैंने ध्यानाकर्षण प्रस्ताव
दिया है कि दूध से खोया बनाने पर बरेली
और बदायुं जिले में पाबन्दी लगा दी है,
इससे बीसियों हजार दूध पैदा करने वाले
कठिनाई में आ गये हैं।

Mr. DEPUTY SPEAKER : Shall I
suggest to you to come under Rule 377 ?

प्रो० अजित कुमार मेहता (समस्तीपुर) :
उपाध्याय महोदय, मेरे क्षेत्र का बहुत बड़ा
भाग गंगा के किनारे पड़ता है और परि-
स्थिति यह है कि सुलतानपुर, पत्तिया और

चन्था की तीन पंचायतें पूरी तरह से गंगा के
कटाव में पड़ी हैं और हजारों एकड़ जमीन
गंगा के पेट में समा गई है, हजारों आदमी
बेघर-बार हो गये हैं। राज्य सरकार कहती
है कि उनके पास फंड नहीं है। मैं आपसे
और सदन से आग्रह करता हूँ कि केन्द्रीय
सरकार इस पर ध्यान दे।

Mr. DEPUTY SPEAKER : Mr.
Mehta, you are late. Still we have got
some more time. You could have raised
it under Irrigation Ministry's Demands.
Now it is going on. As a special case I
shall permit you at that time.

श्री दौलत राम सारण (चुरू) : उपाध्यक्ष
महोदय, भारत सरकार और राज्य सरकार
दोनों मानती हैं कि राजस्थान पिछले 5 वर्ष
से गम्भीर अकाल की स्थिति में है और वहां
रोजगार व पानी की भयंकर हालत है।
सैकड़ों लोग और पशु मर चुके हैं और मरते
जा रहे हैं।

Mr. DEPUTY SPEAKER : There
was a call attention and we have dis-
cussed this problem umpteen times.

श्री दौलत राम सारण : इस सदन में
इस पर मुनासिब तरीके से डिस्कशन होना
चाहिये, यह मामला गम्भीर है।

Mr. DEPUTY SPEAKER : It was
discussed only day before yesterday on a
call attention motion by Mr. Ram Vilas
Paswan.

Now I go to the next item—Papers to
to be laid on the Table.

(Interruptions)

SHRI MANI RAM BAGRI *Rose*,

Mr. DEPUTY SPEAKER : I am
sorry. I should allow you only Mr. Bagri
nobody else. Please be quick

श्री मनोराम बागड़ी (हिसार) : उपाध्यक्ष
महोदय, मैं आपके दो मिनट लूंगा। राष्ट्र-

पिता महात्मा गांधी पर जिसने तस्वीर बनाई है, मैं उसको मुबारकवाद देता हूँ और उस लड़की को धन्यवाद देता हूँ जिसके ऊपर बिग मार्टिन लूथर के मुल्क में महात्मा गांधी का प्रभाव पड़ा और उसने उस तस्वीर को देखकर अहिंसा का रास्ता अपनाया और आज वह अमेरिका सरकार की जेल में बैठी है। गांधी फिल्म को दुनिया के 8 मुल्कों की तरफ से इनाम मिल चुका है। मैं चाहता हूँ कि यह सदन और सरकार अमेरिका सरकार से इस सवाल पर प्रोटैस्ट करे कि अगर महात्मा गांधी के किसी विचार से हिंसा को कोई त्यागे तो उस पर कम-से-कम मुकदमा नहीं चलना चाहिये क्योंकि विचार परिवर्तन करने का सबको अधिकार है।

आज विश्व हथियारों की दौड़ में लगा हुआ है और न्यू-क्लीयर वैपन की जो कि किसी सयय हिरोशिमा पर चला था, वहीं से अगर एक लड़की एलान करे कि मैं वहीं और हथियार इस्तेमाल नहीं करूंगी, गांधी जी की तस्वीर को देखकर तो उसको मुबारकवाद सारे सदन की तरफ से देना चाहिये और मैं अपना सलाम भेजता हूँ, उस देश की जनता को और उस लड़की को।

मैं सरकार से चाहूंगा कि वह इसके लिए कुछ करे और अगर सदन सर्वसम्मति से यह प्रस्ताव पास करे तो आज गांधी जी की आत्मा फिर पुनरुज्जीवित हो सकती है।

Mr. DEPUTY SPEAKER : Hon. Members,

It is a matter of gratification for the people of India that the Film GANDHI produced by Sir Richard Attenborough has won Eight Oscar Awards which in itself is a record.

The Film GANDHI is a tribute to the Father of the Nation.

I am sure it will receive the Gandhian principles not only in India, but throughout the world.

(Interruptions)

SHRI M RAM GOPAL REDDY (Nizamabad) : Sir, I suggest there should be a special screening of 'Gandhi' for the benefit of the Hon. Members of Parliament.

(Interruptions)

Mr. DEPUTY SPEAKER : Order please. Next item Papers laid.

12.16 hrs

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF CHEMICALS AND FERTILISERS, 1983-84

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Chemicals and Fertilizers for 1983-84. [Placed in Library. See No. LT-6373/83.]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INDUSTRY, 1983-84

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI) : I beg to lay on the Table the a copy of Detailed Demands for Grants (Hindi and English versions) of Ministry of Industry for 1983-84. [Placed in Library. See No. LT-6377/86.]

NOTIFICATION UNDER AIRCRAFT ACT

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHID ALAM KHAN) : I beg to lay on the Table a copy of the Aircraft (First Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 263 in Gazette of India dated the 26th March, 1983, under section 14A of the Aircraft Act, 1934 together with an Explanatory Note. [Placed in Library. See No. LT-6378/83.]

ANNUAL ACCOUNTS ETC. OF RUBBER BOARD, KOTTYAM. FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE